

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221- CP 75 of 2019
WITH
ITEM No.222- IA 566 of 2020
ITEM No.223- Comp.Appl/17(AHM)2022
In
CP 75 of 2019

Proceedings under Section 213 of Co. Act, 2013

IN THE MATTER OF:

Hi-tech Water Solution Pvt Ltd

.....Applicant

V/s

Hi Tech Sweet Water Technologies Pvt Ltd & Ors

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Vishal Dave, Adv. a.w Mr. Nipun Singhvi, Adv. a.w
Ms. Pragati Tiwari, Adv. & Mr. Rahul Bhavsar, Adv

For the Respondent

: Mr. Arjun Sheth, Adv. a.w Mr. Dev Shah, Adv.
Mr. Abhishek Mehta, Adv. for R-10

ORDER

CP 75 of 2019, IA 566 of 2020 & Comp.Appl/17(AHM)2022

Ld. Counsel for the applicant is directed to serve fresh notice upon respondents through RPAD.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)